

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

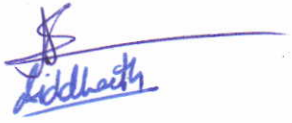
C. P. NO. 98(ND)2009
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016**

NAME OF THE COMPANY: Alan Edmerd Birch & Ors. V/s. M/s. Werm India Ltd.

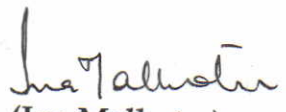
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Anshul Singal	Adv. for	Ptner.	
2.	Siddharth Sharma	Adv. for	Respondents	

ORDER

The matter has been transferred from Court No.I.

2. Ld. Counsels prays for an adjournment to address the final arguments. At their request, the matter is adjourned to 08.11.2016 & 09.11.2016.


(Ina Malhotra)
Member Judicial